Title: The Minister of Civil Aviation laid a statement regarding status of implementation of the recommendations contained in the 98<sup>th</sup> Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations/observations contained in the 83<sup>rd</sup> Report on 'Functioning of Commission of Railway Safety', pertaining to the Ministry of Civil Aviation.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to lay the final statement on the status of implementation of recommendations contained in 98<sup>th</sup> Report of the Parliamentary Standing Committee on Transport, Tourism and Culture on "Action taken by the Government on the recommendations/observations of the Committee contained in the 83<sup>rd</sup> report of the 'Functioning of Commission of Railway Safety" in pursuance of the direction 73 A issued by the hon. Speaker, Lok Sabha Parliamentary Bulletin Part II dated 1 st September, 2004 under the provisions of rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha. Fifth statement was made on 19<sup>th</sup> August, 2010.

The 98<sup>th</sup> Report on the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture contains 10 recommendations. Of the eight accepted/partially accepted recommendations, action had been completed in six cases. A statement indicating the action taken/status of the remaining two recommendations in the Standing Committee Report is annexed.

...(Interruptions)